

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 6th DECEMBER, 2022, 10:30 A.M.

CP (IB) No. 44/CTB/2019, IA (IB) No. 303/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Deoki Nandan Joshi Prop. of Hira Wastage Supply Co. -Vs- COS Board Industries Ltd.
Under Section	9 IBC

For Petitioner (s)

Mr. Umesh Ch. Sahoo, Adv.

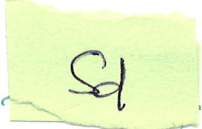
For Respondent (s)

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ORDER

Ld. Counsel Mr. Umesh Chandra Sahoo appears on behalf of the applicant. Third Progress Report for the quarter ended September 2022 submitted with the application discussed and taken on file. Accordingly, this application is Disposed of.


Satya Ranjan Prasad
Member (Technical)


P. Mohan Raj
Member (Judicial)